

NOTICE

Please take notice that Hon'ble Division Bench No.I comprising Hon'ble The Acting Chief Justice and Hon'ble Mr. Justice Arun Kumar Rai will not sit on 17.02.2024. Cases listed before their Lordships shall remain stand over. Fresh and urgent matters, if any, of the roster of their Lordships may be mentioned before Hon'ble Division Bench comprising Hon'ble Mr. Justice Rajesh Shankar and Hon'ble Mr Justice Arun Kumar Rai in Court No.08.

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will not hold Court on 17.02.2024.

Please take notice that Hon'ble Mr. Justice Rajesh Shankar will sit in Division Bench along with Hon'ble Mr. Justice Arun Kumar Rai at 10.30 A.M. on 17.02.2024 in Court No.08 and take up the cases listed in Notified Cause List before Their Lordships.

Please take notice that Hon'ble Mr. Justice Deepak Roshan will not hold Court on 17.02.2024.

By Order,

Sd/-

(Debasis Mohapatra)
Joint Registrar (L&C)

Dated the 16th February, 2024
High Court of Jharkhand, Ranchi

NOTIFIED CASES CAUSELIST For Saturday The 17th February 2024

COURT NO. 8

DIVISION BENCH (BENCH ID-24954)

AT 10:30 AM

**HON'BLE MR.JUSTICE RAJESH SHANKAR
HON'BLE MR. JUSTICE ARUN KUMAR RAI**

Orders

1	Cr.A(DB)/674/2022	SUDHAKAR TIWARI vs THE STATE OF JHARKHAND	SYED RAMIZ ZAFAR	KUMARI RASHMI
IA NO, 6524/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
2	Cr.A(DB)/1553/2022	CHHOTELAL SOREN vs THE STATE OF JHARKHAND	PRAN PRANAY	MANOJ KR MISHRA
IA NO, 12091/2022 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
3	Cr.A(DB)/127/2023	KRISHNA LOHAR vs THE STATE OF JHARKHAND	INDRAJIT SINHA SONAL JAISWAL AKHOURI AWINASH KUMAR RISHAV KUMAR AJAY KUMAR SAH	ABHAY KR TIWARI
IA NO, 1441/2024 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
4	Cr.A(DB)/172/2023	MAHESHWAR MANDAL vs THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	VINEET KUMAR VASHISTHA ANURAG KASHYAP SUPRIYA DAYAL
IA NO, 285/2024 (For Suspension of Sentence) CODE OF CRIMINAL PROCEDURE, 1973				
5	Cr.A(DB)/231/2023	SURENDRA RAM vs THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR VIKAS KUMAR NAVEEN KUMAR	SATISH PRASAD
IA NO, 1474/2024 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
6	Cr.A(DB)/313/2023	SUNIL SINGH vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	ABHAY KR TIWARI
IA NO, 602/2024 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
7	Cr.A(DB)/409/2023	DHARMENDRA PRASAD ALIAS CHUNNU vs THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	SHAILESH KR SINHA
IA NO, 573/2024 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
8	Cr.A(DB)/470/2023	TERAM ORAON vs THE STATE OF JHARKHAND	RAJESH KUMAR	SATISH PRASAD
IA NO, 583/2024 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
9	Cr.A(DB)/476/2023	SURAJ YADAV ALIAS SURAJ GOPE vs THE STATE OF JHARKHAND	PINKI KUMARI	SANJAY KUMAR SRIVASTAVA
IA NO, 548/2024 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
10	Cr.A(DB)/804/2023	DILIP XAXA ALIAS DENI vs THE STATE OF JHARKHAND	SHRESTHA PRIYA JHA NILESH KUMAR SONAL SODHANI PRIYANKA AGRAWAL AYUSH KUMAR VERMA ALKA KUMARI SAURABH TANTIA	SAKET KUMAR
IA NO, 10331/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

11	Cr.A(DB)/858/2023	PURAN ALIAS NARAYAN MAHTO ALIAS PURAN MAHTO vs THE STATE OF JHARKHAND	SUDHIR KUMAR ROY	SANJAY KUMAR SRIVASTAVA
IA NO, 1058/2024 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
12	Cr.A(DB)/875/2023	MATHURA BIRUA AND ANR. vs THE STATE OF JHARKHAND	ANJANI KUMAR	SHWETA SINGH
IA NO, 9204/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
13	Cr.A(DB)/893/2023	APARNA BANERJEE AND ANR. vs THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY SANJAY KUMAR DUBEY RAJ KUMAR VERMA	AMRITA KUMARI
IA NO, 5082/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
14	Cr.A(DB)/1011/2023	NARESH KUMAR BAURI vs THE STATE OF JHARKHAND	LUKESH KUMAR	MANOJ KR MISHRA
IA NO, 616/2024 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
15	Cr.A(DB)/1034/2023	BRAHMDEO KAMAR AND ORS. vs THE STATE OF JHARKHAND	SONAL JAISWAL INDRAJIT SINHA AKHOURI AWINASH KUMAR RISHAV KUMAR PUJA AGARWAL ANJALI SINHA ANKIT VISHAL	PANKAJ KUMAR
IA NO, 813/2024 (For Suspension of Sentence) CODE OF CRIMINAL PROCEDURE, 1973				
wt16	Cr.A(DB)/1273/2023	MAHRU KAMAR vs THE STATE OF JHARKHAND	VIKASH KUMAR PRANAV PRAKASH MISHRA PANKAJ KUMAR RITU RAJ SINHA SANJAY KUMAR	SHASHI KUMAR VERMA
CODE OF CRIMINAL PROCEDURE, 1973				
IA NO, 1191/2024 (For Bail)				
17	Cr.A(DB)/1123/2023	MD SHAHRUKH ALIAS SUMAN ALIAS SHAHRUKH vs THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	BHOLA NATH OJHA AKCHANSH KISHORE ROHIT RANJAN SINHA PANDEY NEERAJ RAI
IA NO, 11001/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
18	Cr.A(DB)/1222/2023	MAHENDRA ORAON vs THE STATE OF JHARKHAND	NIRAJ KISHORE SHOBHA RANI	RAJNEESH VARDHAN
IA NO, 473/2024 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
19	Cr.A(DB)/1279/2023	BITTU BEHRA ALIAS RAKESH vs THE STATE OF JHARKHAND	ALPANA VERMA	SATISH PRASAD
IA NO, 11648/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
20	Cr.A(DB)/1295/2023	PRAVEEN LAKRA ALIAS KANCHU ALIAS CHHOTU vs THE STATE OF JHARKHAND	PRADEEP KUMAR SHISHIR SUMAN PIYUSHITA MEHA TUDU	PANKAJ KUMAR
IA NO, 7639/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
21	Cr.A(DB)/1379/2023	CHANDAN RAI ALIAS KABLU RAI AND ANR. vs THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	SHAILESH KR SINHA
IA NO, 1472/2024 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

22	Cr.A(DB)/1509/2023	GOLU KUMAR GOND ALIAS GOLU KR GOND VS THE STATE OF JHARKHAND	VIKAS KUMAR	NEHALA SHARMIN PRATIUSH LALA DEEPAK SAHU
IA NO, 10021/2023 (For Bail) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
23	Cr.A(DB)/1710/2023	DIPEN PRAMANIK VS THE STATE OF JHARKHAND	NITU SINHA	PANKAJ KR MISHRA
IA NO, 9152/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
24	Cr.A(DB)/1820/2023	SARABJEET PRASAD VS THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA NIRANJAN KR SINHA	VANDANA BHARTI
IA NO, 100/2024 (For Bail) NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985				
25	Cr.A(DB)/1928/2023	DEEPAK RAWANI ALIAS BABLU RAWANI VS THE STATE OF JHARKHAND	MUKESH KUMAR	AMRITA KUMARI
IA NO, 10140/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
